

Name of the Corporate Debtor: - Malar Energy and Infrastructure Private Limited; Date of Commencement of CIRP: - 05th July 2019;

Summary of Claims as on 30/11/2020

List of Operational Creditors (Government dues)

Sl. No	Name of the Creditor	Details of Claim Received	Details of Claim Admitted	Amount of Claims not admitted	Amount of Claims rejected	Amount Under Verification	Remarks, If any
		Amount Claimed	Amount of Claims Admitted				
1	Deputy Commissioner of GST and Central Excise, Egmore Division	3,58,78,968	3,58,78,968	-	-	-	The claim was not submitted before the due date; Subsequently, the NCLT has condoned the delay.
	Total	3,58,78,968	3,58,78,968	-	-	-	